CORRIGENDUM

In the Notification No.FEMA.113/2004-RB dated March 6, 2004 of Reserve Bank of India, Foreign Exchange Department, Central Office published in the Gazette of India Extraordinary, Part II, Section 3, Sub-section (i) vide G.S.R.209(E) dated March 23, 2004, the following shall be added at the end.


That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

(F.R. Joseph)
Chief General Manager
17.03.2005

Published in the Official Gazette of Government of India - Extraordinary - Part-II, Section 3, Sub-Section (i) dated 01.04.2005 - G.S.R.No.205(E)